

THE MINISTER OF HOME AFFAIRS (SHRI ZAIL SINGH): (a) to (d). The draft Rules for the Kendriya Sachivalaya Rajbhasha Sewa (Group 'C' Posts) were circulated to the various Ministries/Departments of the Government for their comments. Replies from 34 Ministries/Departments are still awaited. The draft Rules will be examined further in the light of the comments received. Efforts will be made to finalise them quickly in consultation with the Staff Selection Commission etc.

Setting up of Paper and Hard Board Industry in Morena

142. SHRI BABU LAL SOLANKI: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a proposal to set up paper manufacturing industry

and hard board units in district Morena in Madhya Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and whether the proposal for setting up paper manufacturing units at Morena (M.P.) would be included in the plan for next financial year especially keeping in view the easy availability of raw material there?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). Governments have approved the proposals of the undermentioned parties for setting up industrial units in Morena (Madhya Pradesh) for the manufacture of paper and paper boards for the capacities noted against each:

Name of the Party		Capacity per annum
1. M/s. Varchman Paper Udyog (P) Ltd., Morena (MP).	Writing & Printing Paper	2,250 tonnes
2. M/s. Decchan India Ltd., Morena (MP)	Writing and Printing Paper tissue, Paper and Paper Board	3,300 tonnes
3. M/s. Taru J. Lalwani New Delhi Location Morena (MP).	Writing Paper Pulp	10,000 tonnes 10,000 tonnes

Supply of Uranium to Tarapur Plant by America

143. SHRI CHINTAMANI PANIGRAHI: Will the PRIME MINISTER be pleased to state:

(a) whether the dispute regarding America's supply of enriched uranium for Tarapur Plant has since been solved; and

(b) if not, what other ways are being devised for getting atomic fuel for Tarapur Plant?

THE PRIME MINISTER (SHRI MATI INDIRA GANDHI): (a) Two shipments of uranium for the Tarapur Plant are overdue. The Government of India have been in close touch with the Government of the United States for the continued supply of fuel on a timely basis for the life time of the Tarapur reactors in strict accordance with the provisions of the Cooperation Agreement of 1963.

(b) Government will take all necessary measures to ensure the continued operation of the Tarapur Atomic Power Station.